

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:439
ANSWERED ON:25.11.2005
CAG REPORT FOR JUTE CORPORATION OF INDIA
Thakkar Smt. Jayaben B.

Will the Minister of TEXTILES be pleased to state:

- (a) whether in the Report of the Comptroller and Auditor General of India for 2004 it is pointed out that the lackadaisical approach of the Ministry resulted in Rs. 1.17 crore remaining unutilized with the Jute Corporation of India (JCI), which was refunded along with interest of Rs. 1.53 crore only after it was pointed out by Audit;
- (b) if so, reasons for unutilisation of fund; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) to (c): Yes, sir. The observation is included in the Report of the Comptroller and Auditor General of India for 2004. The Ministry has issued instructions to the Jute Corporation of India Ltd. (JCI) to take remedial action to prevent the recurrence of such instances in future.